

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : GHI Energy Pvt Ltd

MAIN PETITION NUMBER : CP/33(CHE)/2022

(IA/MA) APPLICATION NUMBERS

New Application Comp.Appl/2(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Mr. Giridharan through video conferencing mode.

Due to poor video and audio connectivity issue at the end of the Ld. Counsel, we are unable to hear the matter.

List the matter on **19.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT